

**IN THE SUPREME COURT OF INDIA
CRIMINAL ORIGINAL JURISDICTION**

**WRIT PETITION (CRL.) NO.48 OF 2014
WITH
CRL.MISC. PETITION Nos.6280-6281 of 2017**

UNION OF INDIA

Petitioner(s)

VERSUS

V. SRIHARAN @ MURUGAN & ORS.

Respondent(s)

O R D E R

1. In view of the Order dated 18.04.2018 passed by the Joint Secretary, Government of India/Bharat Sarkar, Ministry of Home Affairs/Grih Mantralaya (Judicial Wing, CS Division), nothing would survive for consideration in this Writ Petition. It is accordingly closed.

2. From the documents filed on 01.09.2018 by the learned counsel, it appears that an application under Article 161 of the Constitution has been filed before the Governor of Tamil Nadu by the respondent- A.G.Perarivalan @ Arivu. Naturally, the authority concerned will be at liberty to decide the said application as deemed fit.

3. With the aforesaid observations, this writ petition as well as all pending applications are disposed of.

....., J.
(RANJAN GOGOI)

....., J.
(NAVIN SINHA)

....., J.
(K.M. JOSEPH)

NEW DELHI
SEPTEMBER 6, 2018

ITEM NO.1

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Criminal) No.48/2014

UNION OF INDIA

Petitioner(s)

VERSUS

V. SRIHARAN @ MURUGAN & ORS.

Respondent(s)

CRLMP NO.-6280/2017 AND CRLMP 6281/2017 (FOR DIRECTIONS)

IA No.13677/2014-Intervention Application

IA No.5089/2014-Stay Application

Date : 06-09-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE RANJAN GOGOI
HON'BLE MR. JUSTICE NAVIN SINHA
HON'BLE MR. JUSTICE K.M. JOSEPH

For Parties :

Ms. Pinky Anand, ASG
Ms. V. Mohana, Sr. Adv.
Ms. Binu Tamta, Adv.
Mr. D.L. Chidananda, Adv.
Mr. R.K. Verma, Adv.
Mr. R.R. Rajesh, Adv.
Mr. Vikas Bansal, Adv.
Mr. Rajesh Ranjan, Adv.
Mr. Ravindra Kumar Verma, Adv.
Mr. B. V. Balaram Das, AOR
Mr. B. Krishna Prasad, AOR

Mr. Atul Jha, Adv.
Mr. Sandeep Jha, Adv.
Mr. Dharmendra Kumar Sinha, Adv.

Mr. S.S. Shamsbery, AAG, Rajasthan
Mr. Amit Sharma, Adv.
Mr. Sandeep Singh, Adv.
Mr. Ankit Raj, Adv.
Ms. Nidhi Jaswal, Adv.
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Ms. G. Indira, AOR

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Mr. Amit Kumar Singh, Adv.

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Mr. Pankaj Kumar, AOR

Ms. Abha R. Sharma, AOR

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Mr. K. Paarivendhan, Adv.

Mr. Sabarish Subramanian, Adv.

Mr. William Vinoth Kumar, Adv.

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Mr. Nishe Rajen Shonker, AOR
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Ms. Sushma Suri, AOR
Ms. Deepa M. Kulkarni, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The writ petition as well as all pending applications
are disposed of in terms of the signed order.

(POOJA ARORA)
COURT MASTER

(ASHA SONI)
BRANCH OFFICER

(Signed order is placed on the file)